

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2120  
ANSWERED ON:07.12.2005  
SPECIAL STATUS TO MEDICAL COLLEGES  
Krishnadas Shri N.N.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government has decided to give any special status like `deemed university` to any medical colleges in the country; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a)&(b): On the basis of recommendations of University Grants Commission, the Central Government in the Department of Secondary and Higher Education has accorded status of `Deemed to be University` in terms of section 3 of UGC Act to the following 14 medical colleges:-

1. Manipal Academy of Higher Education, Manipal.
2. National Institute of Mental Health and Neuro Science, Bangalore.
3. Bharati Vidyapeeth, Pune.
4. Padmashree Dr. D.Y. Patil Vidyapeeth, Nerul, Navi Mumbai.
5. Dr. D.Y. Patil Vidyapeeth, Pimpri, Pune.
6. Pravara Institute of Medical Sciences, Loni District. Ahmednagar.
7. Datta Meghe Institute of Medical Sciences, Karad, Satara.
8. D.Y. Patil Medical College, Kolhapur.
9. Sri Ramachandra Medical College & Research Institute, Chennai.
10. Vinayaka Mission`s Research Foundation, Salem.
11. Bharat Institute of Higher Education & Research, Chennai.
12. SRM Institute of Science & Technology, Chennai.
13. Meenakshi Academy of Higher Education & Research, Chennai.
14. Krishna Institute of Medical Sciences, Karad.